- Upgradation of DPT group of vaccine manufacturing facility at Pasteur Institute of India (PII), Coonoor has been approved. The preliminary work at ground level has started.
- Upgradation of BCG Vaccine Laboratory, Guindy for manufacturing of Bacillus Calmette—Gue'rin (BCG) vaccine has been approved and the project has started.

## Rise in cases of chronic diseases in the country

2694. DR. JANARDHAN WAGHMARE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that there is a rapid increase in number of people suffering from chronic diseases in the country;
- (b) if so, whether the existing healthcare facilities are not found adequate to treat patients of such chronic diseases in the Country;
  - (c) if so, the details thereof; and
- (d) the steps taken by Government to ensure that the patients suffering from chronic diseases are given due treatment and timely attention?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Yes. While health is a State Subject, assistance is provided for strengthening of healthcare system and facilities for treatment of all diseases including chronic diseases under various health programme of Government of India. These programmes include, National Rural Health Mission (NRHM), National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular diseases and Stroke (NPCDCS), National Programme for Health Care of Elderly (NPHCE), etc. The programmes focus on awareness generation for behaviour and life-style changes, early diagnosis of persons having chronic diseases and their referral to higher facilities for appropriate management of these diseases. Patients are being treated in the Government healthcare delivery system through Primary Health Centres, Community Health Centres and District Hospitals besides Government Medical colleges and tertiary health care institutions.

## Illegal trading of human organs

2695. SHRI PARSHOTTAM KHODABHAI RUPALA:

SHRI MANSUKH L. MANDAVIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the steps taken by the Ministry in coordination with the State Governments as on date, for re-registration of medical practitioners after every five years to enhance professional skills of medical practitioners in era of unprecedented climatic conditions, changing of disease pattern and stiff resistance from virus and bacteria on anti-biotic medicines;
- (b) the details of punishment/action taken by the Ministry to punish medical practitioners involved in illegal trading of human organs and unethical clinical trials; and
- (c) the number of such cases registered during the last three years and the details of further action taken in this regard Statewise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The Ministry has introduced the National Commission for Human Resources for Health (NCHRH) Bill in the Rajya Sabha for setting up of NCHRH which *inter-alia* envisages updation of professional knowledge and skill of medical professionals by making it mandatory for them to attend seminars, conferences, workshops or any other programme of minimum standard for re-registration in a periodic manner. However, as per information provided by Medical Council of India, periodical re-registration is already being done by the State Medical Councils of Arunachal Pradesh, Goa, Kerala, Maharashtra, Punjab, Rajasthan, Sikkim and Uttarakhand have provisions for periodical re-registration of medical practitioners.

(b) and (c) Health being a State subject, such information is not maintained centrally. However, in order to curb such practice, the Central Government has made the penal provisions and punishments in the Transplantation of Human Organs (Amendment) Act, 2011 more stringent.

As regards unethical clinical trials, the MCI has informed that complaint received by the Council regarding such trials is under process, awaiting the final investigation report from the Central Drugs Standard Control Organisation (CDSCO).

## District hospitals as referral hospitals

2696. SHRI RAJKUMAR DHOOT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: